SHRI BIJOY KRISHNA HANDIQUE : Is it a fact that public sectors like Steel Authority of India and Shipping Corporation of India are also involved in the racket ? If so, is it imperative on the part of the Government to see to what extent these organisations, are involved. In view of diis may I know whether Government will institute a probe to detect the extent of their involvement in this racket?

SHRI C M. STEPHEN : That is what I said that probe is on to find out whether there is anything which would warrant a regular intelligence probe through CBI. Tf so' is the question which we are not trying to find out.

SHRIMATI MONIKA DAS : What is the collection of dues for the last 5 years and how much revenue Calcutta Port Trust authorities are losing every year?

SHRI PILOO MODY : You see how we allow you to ask questions.

SHRI C. M. STEPHEN : Sir, I want notice.

MR. DEPUTY CHAIRMAN : Next question now.

Import of 'wheat

♦184. SHRI N.P. CHENGALRAYA NAIDU :
SHRI ARABINDA GHOSH :†

Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that Government have decided to import 2.5 million tonnes of wheat from the USA ;

(b) if so, what are the reasons therefor in view of the self-sufficiency in food production;

(c) what is the total amount that had to be spent for the purchase of this wheat; and

(d) whether Government propose to purchase more wheat from the U.S. in future ?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (RAO BIRENDRA SINGH) : (a) and (b) Yes, Sir. A quantity of 24.95 'a^h tonnes ol* wheat has been recently contracted for import from U.S.A. for shipment during September, 1982, *te* March 1983, with a view to building up buffer stocks and as a measure for combating pressure on' prices.

(c) The total FOB cost of this wheatjeomes to US $ 410.838 million equivalent to Rs. 3964.586 million.

(d) At present, Government have no proposal to import more wheat from the U.S.A.?

SHRI ARVIND GANESH KULKARNI : I think the Minister wanted to avoid it.

SHRI ARABINDA GHOSH 5 May I know from the hon. Minister what is the total annual production of wheat and what is the total consumption of wheat during the year, per capita?

RAO BIRENDRA SINGH : Production of wheat in the country has been going up steadily. This year's _ estimated production is an all-time record of 37.8 million tonnes. I can only state the quantities issued from our public distribution system and that comes to roughly 6 lakhs tonnes of wheat every month.

SHRI ARABINDA GHOSH : What is the procurement? Many reports and statements from your side

†The question was actually asked on die floor of the House by Shri A rabinda Ghosh.

reveal that we are self-sufficient in the matter of wheat and we are boasting of self-sufficiency. Still, from your reports it appears that wheat worth Rs. 400 crores is imported. Why is there no alternative buffer stock of wheat by procurement through other ways? Government has the machinery. Yet , you are importing Rs. 400 crores worth of wheat from the U.S.A. How is that? What is the actual procurement? I do not think with whatever stocks you have on hand as buffer, you will be able to meet the present situation of drought and floods all over the country. This has been mentioned by you many times. That is why, I would like to know, what is the actual procurement? The FCI, I call it the Food Corruption of India, has totally failed to procure sufficient quantity of wheat and other foodgrains.

RAO BIRENDRA SINGH : Procurement of wheat depends upon the co-operation we get from die States and the FCI cannot do much in the matter. But our policies for increasing, maximising, procurement have been very successful during the last diree years. Procurement of wheat also this year has been an all time record. It is 7.7 million tonnes approximately, as compared to 6.5 million tonnes last year. But at the same time, the offtake from the Central stocks is increasing on account of the increase in population and die consequent increase in consumption. We are also expanding our public distribution system very fast and it is on that account and also on account of the difference in the price of wheat distributed by Government through its fair price shops and the price in the free market that the consumption is increasing.

श्री कृष्ण चन्द्र पन्त : श्रीमन्, इस वर्ष सूखे और बाढ़ से अनाज के उत्पादन व उपलब्धि पर कितना असर पड़ा है, इसका क्या अनुमान सरकार के पास है और अगर धान के उत्पादन में कमी हुई तो क्या यूनाइटेड स्टेट्स या दूसरे देशों से गेहूं मंगाना पड़ेगा ?

दूसरी बात यह है जो अखबारों में खबर है कि बिहार में एक रेल को रोककर भीड़ ने अनाज को लूट लिया। क्या इसके माने ये हैं कि वहां ऐसी स्थिति है या कुछ जगहों में अनाज नहीं पहुंचने से लोग भूखों मर रहे हैं जिससे कि उनको रेल में अनाज की लूटमार करनी पड़ रही है ?

राव बीरेन्द्र सिंह : श्रीमन्, अनाज का स्टाक सरकार के पास इस वक्त काफी है। कोई परेशानी की बात नहीं है। अभी और व्हीट का इंपोर्ट करने का सरकार का इरादा नहीं है। पहली अगस्त को कुल साढ़े 14 मिलियन टन फूडग्रेन स्टाक में था। लेकिन जैसा मैंने कहा कोई एक मिलियन टन के करीब हर महीने इश्यू हो जाता है, उससे घटकर इस महीने एक मिलियन कम हो गया। लेकिन इस वक्त जो हमारे पास स्टाक है वह पिछले साल इस वक्त का स्टाक था उससे दो मिलियन टन के करीब ज्यादा है। जितना हमने दो मिलियन टन से ऊपर पिछले साल इंपोर्ट किया था ऐसा कहा जा सकता है कि उतना ही स्टाक पिछले साल की निस्बत हमारे पास ज्यादा है। उससे यह भी साबित होता है कि जितना हमारे पास प्रोक्योरमेंट होता है वह हमारे पब्लिक डिस्ट्रीब्यूशन के लिए सिर्फ काफी होता है। लेकिन स्टाक जितना हम रखना चाहते हैं अपनी फूड पालिसी के तहत उसको पूरा करने के लिए हमको जरूरत पड़ती है इसलिए पिछले साल हमने इंपोर्ट किया और इसी वजह से इंपोर्ट किया। जितना इंपोर्ट किया था उतना हमारे पास स्टाक है। जितना हमारे पास प्रोक्योर किया था उससे काम चल गया लेकिन प्राइसेज को कंट्रोल करने के लिए और किसी इमरजेंसी के लिए जो हमारे पास स्टाक हो इस बात के लिए एहतियात बरतना जरूरी है जैसी कि हमारी पालिसी है कि साल में 12 मिलियन टन का हमारे पास बफर स्टाक होना चाहिए और इसके अलावा आपरेशनल स्टाक अप्रैल महीने में

3.8 मिलियन टन तक अवश्य होना चाहिए । जुलाई महीने में हमारी पालिसी के मुताबिक 8 मिलियन टन ऊपर हमारा आपरेशनल स्टाक होना चाहिए ।

उसको देखते हुए इस वक्त हमारे पास स्टाक कम है और हम वह पूरा करना चाहते हैं ताकि आइन्दा कभी हमें परेशानी न उठानी पड़े । जैसे कि 1979-80 में हमारा स्टाक बहुत नीचे आ गया था क्योंकि इश्यू बहुत बढ़ गया था और पैदावार कम हुई थी । हम चाहते हैं कि ऐसी नीति अपनाए रखें जिससे कभी भी हमें किसी भी मुसीबत का सामना करना पड़े सूखे की वजह से या बाढ़ की वजह से तो लोगों को भूखा न मरना पड़े ।

श्री कृष्ण चन्द्र पंत : रेल जो लूट ली गई . . .

राव बीरेन्द्र सिंह : लूटने का हादसा अखबारों में आया है लेकिन इसकी मुझे पूरी जानकारी नहीं है । इसके लिये कई वजूहात हो सकते हैं । अनाज की कमी स्टेट में हो यह वजह भी हो सकती है या किसी खास इलाके में, जिले में फेयर प्राइस शाप में या देहाती इलाके में अनाज न पहुंचाया हो स्टेट सरकार ने। कई कारण हो सकते हैं ।

SHRI VITHALBHAI MOTI RAM PATEL : Sir, they are paying about P.S. 205 to Rs. 210 per quintal for the wheat which they are importing. If they pay Rs. 200 to the Indian farmer—I am not talking of procurement, but buy it in open market through other agencies—they will get it in large quantities. Will the Minister consider that proposal?

RAO BIRENDRA SINGH : Sir, I do not agree with the hon. Member. Paying high price to the Indian farmer will not suddenly increase production, will not make . 'wheat available in any larger quantity. What we produce in the country remains widiin the country and in addition to diat we are importing wheat. Rs. 203 which the hon. Member has mentioned is not the price paid for the wheat. It is the cost of landing in India. The price paid to the American farmer would probably be the same or perhaps lower than what we are paying to the Indian farmer.

SHRI PILOO MODY : Mr. Deputy Chairman, Sir, the Minister has made a lot of contradictory statements or may be, I have understood him wrongly.

RAO BIRENDRA SINGH: That is right.

SHRI PILOO MODY : On the one side he says that he has to release 6 lakhs of tonnes every month which according to me comes to 72 lakhs of tonnes per year. On the other side he says that we have released a million tonnes.

RAO BIRENDRA SINGH : Per month.

SHRI PILOO MODY : I am also talking about 'per month. In your original reply you have said that you have to release 6 lakhs per month and now you say in terms of a million tonnes. Sir, I recommend it is good if he uses the same denomination, either he talks in terms of lakhs and crores or he talks in terms of millions because this way it is unnecessarily confusing. Then, on die one side he says that procurement is adequate for Government's needs. Thereafter he says that it is the State Governments who have to make efforts towards procurement, in which the FCI cannot do very much. Why do you have the FCI? Why is it necessary to have the FCI which is the monstrously expensive organisation that title Government has devised? Then he says that this

year they have got a record production of 37.8 million tonnes. Again he says that last year they imported 2 million tonnes and this year they are importing 2-1/2 million tonnes. Then he is giving the figure which goes into an astronomical number of rupees for the cost that he is paying FOB, please note FOB, that means to the U.S. Government or to the U.S. selling agency that is selling wheat. It is not even GIF cost in India. Thereafter he says that the American farmer is going to receive less than the Indian farmer. I do not see how he can square off this data. I suggest, in a quieter moment you write a proper study thesis on the subject and distribute it to the House.

RAO BIRENDRA SINGH : I am very sorry. I did not expect that Mr. Mody would find it so difficult to understand what I have very clearly stated. I stated that approximately, roughly, on an average we have been issuing in the past about a million tonnes of foodgrains, not wheat, wheat and rice both. At present, for the last month it has been something around 12 lakh tonnes, more than a million tonnes, So, it keeps fluctuating, according to the needs of the States, their demands and what wc think is the quantity that they actually need and is necessary to be issued. What I stated about the price paid is also correct. I said that Rs. 203 is the landed cost.The f.b price of American Wheat in terms of Indian rupees would come to around Rs. 158 or so. But taking into account the freight, insurance, handling charges and gunny bags and every thing, it comes to Rs. 203.

SHRI PILOO MODY : That is the C.I.F, value.

RAO BIRENDRA SINGH : Yes But at the same time, I would like to mention that the actual acquisition cost of Indian wheat also is not Rs. 142 —-the price that we pay to the farmer. With the expenditure on mandi charges, handling and various other incidentals, by the time it reaches the godown nearby it is somewhere around Rs. 166 or so, if I am correct.

SHRI PILOO MODY : It is that high! Is the FCI expenditure so high?

RAO BIRENDRA SINGH : It is not the FCI expenditure alone. Part of the expenditure is absolutely essential—e.g., taxes in the mandis, expenditure on gunny bags has to be paid for, then handling charges; then freight and various other things. Over and above that the FCI has to incur huge costs on maintaining this very large buffer stock. The carrying cost is very high. As I mentioned, keeping a stock of 15 to 20 million tonnes in the country, if you calculate the interest and other things—probably you have a better knowledge of mathematics—the actual cost that the FCI incurs after acquisition—the economic cost of total wheat purchased—would be about 17 to 19 per cent higher than the acquisition cost over the year, which is not very high.

Then the other point which Mr. Mody wanted to be clarified, was about the role of the FCI in purchases. Again, I reiterate that the FCI is not the sole purchasing agency. The States agencies also procure for the FCI and they also procure for the State Governments, which we try and persuade the State Governments to hand over to the FCI. For instance, in Punjab, this time the procurement of wheat has been around 48 lakh tonnes. But out of that more than 35 lakhs tonnes have been purchased by the State Government and its agencies and only about 12^ lakh tonnes by the FCI itself. That shows that the FCI's share in the wheat purchased is less than the share of the State Government and its agencies. But for paddy, the FCI has made higher purchases than the State Government. And there are certain States which

procure foodgrains but do not hand it over to the FCI. They want to keep it to themselves. For instance, Tamil Nadu. The Members from Tamil Nadu last time made a lot of noise saying that Tamil Nadu was suffering from drought and there was a shortage of food. But Tamil Nadu procured between 4 and 5 lakh tonnes of rice last season. They did not hand over a single grain to the FCI. They said diat they would manage their own food economy. And now they want us to issue from the Central stocks, which is very unfair. Either they hand over what they procure to the Central Government and then put a claim on the Central Government. But first they kept everything to themselves and when the Central Government does not know how they have treated their stock, how they have utilised it, they place a demand on the Central Government. The same is the situation about Orissa.

SHRI B. D. KHOBRAGADE : What about West Bengal?

SHRI V. GOPALSAMY : May I know from the hon. Minister what is their contribution to the rice stocks in Tamil Nadu?

MR. DEPUTY CHAIRMAN : Please let him complete his answer.

RAO BIRENDRA SINGH : Last year when Tamil Nadu suffered from drought, they asked for foodgrains from the Central Government and we had been issuing them, but now we have stopped the issue of rice to Tamil Nadu because that State Government still have a very large stock with them.

SHRI B. D. KHOBRAGADE : What about West Bengal?

श्रीमती प्रेमिलाबाई चव्हाण : क्या माननीय मंत्री जी यह कृपा करेंगे कि आइन्दा हमारे देश के ऊपर ऐसी नौबत न आये इसके लिये हमारे काश्तकारों को कुछ इन-सेंटिव देकर व्हीट के प्रोडक्शन को बढ़ाने के लिये क्या वह कोई योजना रखेंगे?

राव बीरेन्द्र सिंह : व्हीट का प्रोडक्शन बढ़ाने के लिए सबसे बड़ा इंसेंटिव प्राइसेज का है और जिस तरह से पिछले तीन सालों में हमने 115 रुपये से 142 रुपये व्हीट की सपोर्ट प्राइस मुकर्रर की, काफी बढ़ा-बढ़ा करके, हर साल इसकी वजह से, जैसा कि मैंने अभी कहा पिछले साल के बनस्पद् एक मिलियन टन ज्यादा गेहूं पैदा हुआ है। लेकिन महाराष्ट्र में हम कितना इंसेंटित दे सकते हैं व्हीट प्रोडक्शन के लिये वह शायद काफी नहीं होगा। क्योंकि महाराष्ट्र तो गन्ना ज्यादा उगाना चाहता है। गन्ना कैस क्राप्स है, और धड़ाधड़ शुगर मिलों के लिये लाइसेंस की मांग है और जहां कहीं भी वे गन्ना पैदा करते हैं, अनाज पैदा नहीं करते हैं। यह भी सोचना होगा हर स्टेट को कि वह अपनी जरूरत के लिये अनाज तो पैदा करे।

डा. भाई महावीर : श्रीमन्, . . . **(व्यवधान)** . . .

श्रीमन्, यह बड़ा विरोधाभास है। यहां पर मंत्री जी एक तरफ तो यह दावा कर रहे हैं कि गेहूं का उत्पादन एक आल टाइम रिकार्ड हुआ है और इस समय हमारे यहां पर जो गेहूं का स्टाक है वह 1979 के मुकाबले में 7 मिलियन टन कम है। इस तीन साल के अर्से में पापुलेशन जो बढ़ी है उसकी वजह से मांग ज्यादा है और इस कारण प्रेशर है। यह स्वाभाविक रूप से ज्यादा है। इसके साथ ही जो गेहूं फेयर प्राइस शाप्स से बितरण हो रहा है, दिल्ली में कुछ इस तरह का गेहूं पिछले महीनों में देखने में आया जिसको किसी भी तरह से ह्यूमन कंज्म्शन के लायक नहीं कहा जा सकता है। कल ही महोदय यहां पर यह सवाल उठा कि संथालों के ऊपर गोली चलाई गई और यह वर्णन आया कि दो साल से वहां पर पब्लिक डिस्ट्रीब्यूशन सिस्टम द्वारा कोई भी अनाज उपलब्ध नहीं कराया गया है। क्या कारण है कि आप के उत्पादन बढ़ाने के बाद भी आपकी जो वितरण प्रणाली है वह इतनी अपर्याप्त, इतनी असफल और इतनी दोषी है। इस बारे में आप क्या करेंगे खास करके इस

अवस्था में जब आप यह कहते हैं कि सिर्फ दाम बढ़ाने से गेहूं का उत्पादन एकदम नहीं बढ़ जायेगा, एकदम बढ़ाने की कोई उम्मीद भी नहीं करता । लेकिन जब आप गेहूं के दाम किसानों को उचित नहीं देते तो परिणाम यह होता है कि वे गेहूं के बजाय दूसरी फसलों, कैश क्राप्स बोने लग जाते हैं और उत्पादन कम होता है । क्या आपने इसके लिये कोई कंटिन्जेसी प्रोग्राम बनाकर लागू किया है और अगर नहीं किया है तो क्यों?

राव बीरेन्द्र सिंह: हमारा लगातार इस तरफ ध्यान रहता है कि किस तरह खेती की पैदावार बढ़ाई जाय और उसका नतीजा है कि पैदावार बढ़ती जा रही है । माननीय सदस्य ने कहा कि कीमत कम मिलती है । तो मैं उनसे अगर यह सवाल करूं आपकी इजाजत से कि इस वक्त जबकि हम 142 रुपये कीमत देकर गेहूं पर 40 रुपया घाटा उठा रहे हैं, सब्सिडी दे रहे हैं, एक क्विंटल गेहूं पर, पब्लिक डिस्ट्रीब्यूशन सिस्टम में और भारत सरकार की इससे ज्यादा घाटा उठाने की शक्ति न हो...तो किसानों को अगर हम मुंह मांगा भाव दे दें तो क्या आप इस बात को मंजूर करेंगे कि कंज्यूमर के लिए उसी हिसाब से गेहूं की कीमत बढ़ा दी जाए पब्लिक डिस्ट्रिब्यूशन सिस्टम में या आप इसका विरोध करेंगे ? **(व्यवधान)** एक तरफ हमें किसान को देखना पड़ता है और **(व्यवधान)** इस सरकार से ज्यादा किसान का हमदर्द कोई नजर नहीं आता..**(व्यवधान)** जी नहीं मुझे नजर नहीं आता है । वह मैं जानता हूं और जब कभी भी थोड़ा सा भाव बढ़ाने की कोशिश हम करते हैं तो जिस तरह से कंज्यूमर्ज के लिये शोर उठाया जाता है दूसरी तरफ वह भी आपके सामने डिप्टी चेयरमैन साहब, तो हमें बैलेंस देखना पड़ता है । भाव ठीक किसानों को मिले इतनी कीमत न बढ़े कि अनाज का भाव ज्यादा देने से हर चीज की कीमत बढ़ जाये इन्फ्लेशन का दौर आ जाए और आप जानते हैं अच्छी तरह से अनाज एक ऐसी चीज है जिसका भाव अगर ज्यादा बढ़े तो हर चीज की कीमत एकदम बढ़ती है । **(व्यवधान)** जो भाव मुकर्रर करते हैं वह एक एक्सपर्ट बाडी है ए. पी. सी. उसकी रिकमेंडेशन पर करते हैं । वह भी मुनासिब हमको नहीं जचता है तो उसको ऊपर भी बढ़ाते हैं । सरकार फैसला करती है (व्यवधान) दूसरी चीजों का भाव कितना बढ़ा, किसान का खर्च प्रोडक्शन पर कितना आता है और उसमें उसको मुनासिब प्रॉफिट मिल जाए इन चीजों का ख्याल रखते हुए किसान की उपज का दाम तय किया जाता है

डा. भाई महावीर : श्रीमन्, मैंने पूछा था पब्लिक डिस्ट्रिब्यूशन सिस्टम से दिल्ली में दिये जाने वाले गेहूं के बारे में और जो वहां पर गोली चल गई . . .

श्री उपसभापति: वह तो दूसरा सवाल है ।

राव बीरेन्द्र सिंह : यह बात भी बिल्कुल निराधार है कि एफ. सी. आई. की तरफ से दिया गया गेहूं खाने के काबिल नहीं है । वहां से अच्छा गेहूं इश्यू है । इसके लिए कायदे कानून हैं उनको मद्दे नजर रखते हुए फिट फार कंजम्पशन गेहूं इश्यू किया जाता है और हमने इसके लिए कायदे बनाए हुए हैं । हर एक फेयर प्राईस शाप पर सील्ड स्पेसिमन होगा और जो खरीददार देखना चाहे वह उसमें से लगे नमूने को देख कर अन्दाजा लगा लेगा कि यह गेहूं एफ. सी. आई. से आया हुआ है या नहीं । वैसे अगर ट्रेडर्ज कोई मेल-प्रेक्टिसेज करते हैं तो मैं माननीय सदस्य से चाहूंगा कि वे पता करें कि कहां गड़बड़ होती है । हो सकती है । गेहूं बदल लिया जाता होगा । बहुत सी दुकानें ऐसी हैं जहां से फ्री सेल भी उसी दुकान से होता है और फेयर प्राईस शाप का भी काम उसी दुकानदार के पास होता है । यह चीज भी है, बहुत से केसेज तो पकड़ में आए हैं जिनके ऊपर कार्यवाही होगी। दूसरी चीज यह है यह जो पब्लिक डिस्ट्रिब्यूशन है यह स्टेटस की जिम्मेदारी है । भारत सरकार तो इश्यू करती है जितना अनाज स्टेट्स के लिए मुनासिब समझती है दे सकती है लेकिन इंटीरियर के अन्दर जहां

कमी है किस जिले के अन्दर ज्यादा अनाज भेजना चाहिये, वहां फेयर प्राइस शाप्स ज्यादा खोली जानी चाहिये, कहां अनाज का पैदावार ज्यादा है और कौन सा जिला डेफिसिट जिला है पैदावार के अन्दर इन चीजों को ध्यान में रखना स्टेट गवर्नमेन्ट की जिम्मेदारी है . . . (व्यवधान)

श्री जे. के. जैन. मैं मंत्री जी से जानना चाहता हूं कि यह जो गेहूं अमरीका से खरीदा गया है क्या उन्होंने कोई कंडीशन लगाई थी कि किसी खास शिपिंग ट्रांस्पोर्ट कम्पनी के माध्यम से यह गेहूं भारत लाया जाएगा ? यदि नहीं तो भारत की जो शिपिंग कम्पनियां हैं उनको डूबने से बचाने के लिए क्या ज्यादा रेट के ऊपर यह गेहूं . . . (व्यवधान) पैसे तो आपने दिए हैं । भारत की कम्पनीज को डूबने से बचाने के लिए क्या यह गेहूं ज्यादा रेट के ऊपर ट्रांस्पोर्ट चार्जेज दे कर अमरीका से आयात किया गया ?

राव बीरेन्द्र सिंह: ट्रांस्पोर्ट करने का काम एग्रीकल्चर मिनिस्ट्री ने शिपिंग और ट्रांस्पोर्ट मिनिस्ट्री का सौंपा हुआ है । ट्रांस चार्ट आर्गेनाजेशन है गवर्नमेंट आफ इण्डिया की ओर जब हम खरीद करते हैं तो इसको लाने के लिये यह ट्रांस चार्ट वाले अरेंज करते हैं कितना टेंडर ले कर कहां से कितना किस किस उजरत के ऊपर कहां कहां से मिलेंगे । जहां तक मुझे मालूम है उसमें यह जरूर ख्याल रखा जाता है कि इंडियन शिपिंग कम्पनीज को ज्यादा काम दिया जाए । लेकिन वक्त पर अगर पहुंचाने में इंडियन शिपिंग कम्पनी नाकम हो तो बाहर से भी वह मंगाते हैं ।

MR. DEPUTY CHAIRMAN : Last question. Mr. Kulkarni.

श्री जे. के. जैन : आपको जानकारी है कि किस कम्पनी से मंगाया गया है, अमेरिका की कम्पनी है या इंडिया की कम्पनी है . . . (व्यवधान) जवाब नहीं आया है ।

श्री उपसभापति: श्री कुलकर्णी Please put 'your question.

श्री जगदम्बी प्रसाद यादव: आप किसानों को भी तो पूछने दीजिये . . . (व्यवधान)

श्री रामानन्द यादव: हमारी संख्या इतनी है . . . (व्यवधान)

श्री उपसभापति : आप बैठिये, आप पूछ चुके हैं . . . (व्यवधान) आपकी संख्या बहुत देख चुका हूं । आप बहुत लेट आये हैं . . . (व्यवधान)

श्री रामानन्द यादव: इतना महत्वपूर्ण है, इस पर बहस होनी चाहिए . . . (व्यवधान)

श्री उपसभापति : आप बहस करवाइये दूसरी तरह से, क्वेश्चन आवर में नहीं होगी . . . (व्यवधान)

श्री राम भगत पासवान: आप इधर देखते ही नहीं हैं, हम लोग बैठे हुए हैं ।

श्री शांति त्यागी: आप कभी कभी इधर भी देख लिया करिये ।

MR. DEPUTY CHAIRMAN *:* Mr. Kulkarni, please put your question.

SHRI ARVIND GANESH KULKARNI : Sir, the hon. Minister said that the price of wheat has been increasing from Rs. 115 to Rs. 142. I would like to know whether he agrees with me that the terms of trade of the agricultural produce as against the industrial products still today come to 22 per cent. If so, what is the reason and rationale for the Government's claim that they have been increasing the prices? Actually they are paying better prices to the American whet growers than to the Indian wheat growers.

RAO BIRENDRA SINGH : Sir, you know, under the revised terms of reference of the APC in 1980 we decided that the terms of trade of agricultural commodities as against non-agricultural commodities would be taken into account while recommending support prices, and we have been trying to bring about parity. But I cannot say that we have been successful in achieving parity altogether.

MR. DEPUTY CHAIRMAN : Question Hour is over.

SHRI ARVIND GANESH KULKARNI : You are paying better prices to the American agriculturists and lower prices to the Indian growers. This is my charge.

MR. DEPUTY CHAIRMAN : Papers to be laid on the Table.

WRITTEN ANSWERS TO QUESTIONS

Damage to Paradip Port due to Floods

*i8a. SHRI JAGDISH JANI : Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government have assessed the extent of damage caused to Paradip Port by the recent floods ;

(b) if so, what is the estimated loss suffered by that port; and

(c) what steps have been taken by Government in this regard?

THE MINISTER OF SHIPPING AND TRANSPORT : (SHRI C. M. STEPHEN) : (a) to (c) A senior officer of the Ministry was deputed to Paradip to assess the impact of the recent floods on the Port. To aviod damage by the floods, the Port Administration had cut some of the roads and railway embankments to provide outlets for flood waters. There was no material dwia^e caused to the Port properties or human life. The Port Trust Authorities would be spending about Rs. 20 lakhs to buiid culverts at places where roads had been cut.

Crossing over of border by Chinese Engineers

*i8$_5$. SHRI RAMANAND YADAV:
SHRIMATI AMARJIT KAUR:

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that two Chinese engineers crossed over the Bumla border along the Mac-mohan line in Arunachal Pradesh on 14th August, 1982 ;

(b) whether it is also a fect that the Bumla border saw fierce fighting in the Sino-Indian war of 1962 ; and

(c) if so, what was the motive of the Chinese youths crossing the Indian border and whether in the past also Chinese have crossed into Indian territory in Arunachal Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI A. A. RAHIM) : (a) Yes, Sir.

(b) Yes, Sir.

(c) We understand from the Chmese Government that the two Chinese strayed inadvertently into Indian territory while hunting. There have been some instances of a similar nature in the past.

Margis' visits *to* China

*i86. DR. BHAI MAHAVIR : Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the news item which appreared in the "Indian Express" on the 2nd August, 1982 under the caption "Marg making inroads into China" ;